

List of cases where e-Payment of Court fees was made during the month of June-2023.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-896/2023	VDR COLOURS VS. SHREE JAGDAMBA KNITS LTD.	AMARJEET RAI	02.06.2023	23.05.2023
			CS COMM-927/2023	OM PRAKASH VS. MUNICIPAL CORP. OF DELHI	S.K. SINGH	06.06.2023	26.05.2023
			CS COMM-929/2023	BANK OF INDIA VS. BLUE BIRD AQUATECH	SHIVAM TYAGI	07.06.2023	20.05.2023
			CS COMM-930/2023	PUNJAB NATIONAL BANK VS. AAKARSHAK FASHION STUDIO	ANKUR AGGARWAL	07.06.2023	02.06.2023
			CS COMM-931/2023	HAMDARD NATIONAL FOUNDATION VS. NEW SHAMA LABORATORIES	SHIVENDRA PRATAP SINGH	07.06.2023	05.06.2023
			CS COMM-939/2023	YARN COLLECTION VS. CALZINI FASHIONS LTD.	NIKITA JAIN	08.06.2023	06.06.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/887/2023	SURYA ROSHNI LIMITED VS SUPREME POLYCON LIMITED	SHRIHAR TRIPATHI(P),	01-06-2023	27-05-2023
			CS (COMM)/886/2023	ABHISHEK KUMAR Vs M/S EARTH INFRASTRUCTURE LTD THROUGH ITS MANAGING DIRECTOR	Rahul Saini(P),	01-06-2023	21-07-2022
			CS (COMM)/904/2023	M/s Century Plyboards India Ltd VS M/S Shaw's Decoration llp	PINAKI RANJAN CHATTERJI	05-06-2023	02-06-2023
			CS (COMM)/935/2023	SYNAPTRICS LIFESCIENCES LLP Vs SYNMEDIC LABORATORIES	ABHINAV BHATIA	08-06-2023	06-06-2023

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			CS (COMM)/8 41/2023	PUNJAB NATIONAL BANK VS G.K. TRADER	ANSHUMAN SRIVASTAVA	09-06-2023	02-06-2023
			CS (COMM)/8 94/2023	UMESH TYAGI VS MCD	DIPENSHU KHATRI	02-06-2023	23-05-2023
3	SH. ILLA RAWAT, DISTRICT (COMMERCIAL COURT)-03, HAZARI DELHI	Central	CS(COMM) 890/2023	SURYA ROSHNISH. LIMITED V/S DHURI PLASTIC PRIVATE LIMITED	SH. SHRIHAR STRIPATHI	01.06.2023	27.05.2023
			CS(COMM) 891/2023	NEPATHYA COMMUNICATIO NS V/S DIRECTORATE OF KNOWLEDGE MANAGEMENT	SH. RAJPAL SINGH	01.06.2023	15.11.2022, 22.12.2022 & 03.05.2023
			CS(COMM) 895/2023	MS. MEGHA SINGHAL V/S CENTRAL BANK OF INDIA	SH. AVINASH KUMAR STRIVEDI	02.06.2023	31.05.2023
			COUNTER CLAIM/ 31/2023	JITESH KUMAR DAHIYA AND ORS. V/S SANJAY HANDA AND ORS.	SH. SUNDARAM OJHA	03.06.2023	26.05.2023
			CS(COMM) 900/2023	SWARAN MAKKAR V/S BALJIT SINGH	MS. SUMAN MALHOTRA	03.06.2023	31.05.2023
			CS(COMM) 905/2023	INDIAN BANK V/S GAURAV KUMAR	SH. BANISH BHARDWAJ	05.06.2023	03.03.2023
			CS(COMM) 906/2023	RAJ KUMAR GUPTA VS/ ELECTRA AND COMPANY	SH. MOHIT GUPTA	05.06.2023	02.06.2023
			CS(COMM) 925/2023	SUPER CASSETTES INDUSTRIES PVT. LTD. V/S ASIANET SATELLITE COMMUNICATIO	SH. KUMUD KUMAR KHETAN	06.06.2023	17.06.2019
			CS(COMM) 928/2023	GURPREET SINGH PROP. INDIA METAL TRADERS V/S JAINSONS ENTERPRISES THROUGH ITS	SH. SATISH BAJAJ	07.06.2023	02.06.2023

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			CS(COMM) 938/2023	ASHA RAM AND SONS PVT. LTD. V/S PREM CHAND GUPTA	SH. SACHIN KUMAR JAIN	08.06.2023	27.04.2023
			CS(COMM) 937/2023	UMESH TYAGI V/S MUNICIPAL CORPORATION OF DELHI	SH. DEEPANSHU KHATRI	08.06.2023	04.06.2023
			CS(COMM) 942/2023	PRAMOD SINGHAL @ PRAMOD KR SINGHAL THROUGH ATTORNEY HUTECH SINGHAL	SH. SANJAY KUMAR	09.06.2023	22.05.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	CS (COMM)- 893/2023	PAWAN GARG VS. SAURABH RAWLLEY AND Anr	SH. MAHESH KUMAR MIGLANI	02.06.2023	27.05.2023
			CS (COMM)- 899/2023	HANDLOOM FABRICS VS. PAPAYAGIRI SIVA KUMAR	SH. SHREYEK GUPTA	03.06.2023	12.05.2023
			CS (COMM)- 902/2023	STATE BANK OF INDIA VS. MANDEEP SINGH & Anr	SH. GOPAL SHARMA	03.06.2023	26.05.2023
			CS (COMM)- 907/2023	HARI KISHAN GUPTA AND ANR VS. JASVINDER SINGH	SH. ROHIT SHARMA	05.06.2023	15.05.2023
			CS (COMM)- 922/2023	ABHISHEK BANSAL AND Ors. VS. RAM CHANDRA RATHI	SH. S.K. SHARMA	05.06.2023	02.06.2023
			CS (COMM)- 926/2023	M/S BHADRASH. INTERNATIONAL (INIDA) PVT. LTD. VS. M/S LIVEWEL AVIATION SERVICES LTD.	SH. SAGRIKA TANWAR	06.06.2023	30.05.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	CS COMM 888/2023	M/S DE NEERS TOOLS LTD. V/S M/S RAJ FASTENER AGENCY CHENNAI	PAJKAJ SHARMA	01.06.2023	ON LINE
			OMP(I) COMM- 492/2023	HDFC BANK LTD. V/S SHARAD KUMAR TYAGI	ANISH BHOLA	01.06.2023	ON LINE

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			OMP(I)CO MM- 493/2023	HDFC BANK LTD. V/S SANJAY KUMAR	ANISH BHOLA	01.06.2023	ON LINE
			CS COMM- 889/2023	PUNJAB NATIONAL BANK V/S RASHMI DHAWAN	NITIN GARG	01.06.2023	ON LINE
			EX. COMM- 321/2023	HDFC BANK LTD. V/S JEETO SAMUEL	SACHIN TOMAR	01.06.2023	ON LINE
			EX. COMM- 322/2023	HDFC BANK LTD. V/S RAGHVENDRA SINGH	SACHIN TOMAR	01.06.2023	ON LINE
			OMP COMM- 100/2023	SH. CHINTA RAM V/S M/S SHRI RAM TRANSPORT FINANCE COMPANY LTD.	AMIT TANWAR	02.06.2023	ON LINE
			CS COMM- 903/2023	INDIAN BANK V/ ANKUR KUMAR	SANJALI MEHRA	05.06.2023	ON LINE
			EX. COMM- 326/2023	HDFC BANK LTD. V/S PULKIT DHAWAN	ANISH BHOLA	05.06.2023	ON LINE
			CS COMM- 923/2023	SHARDA SHARMA V/S AMIT SHARMA	SATISH PRAKASH	06.06.2023	ON LINE
			OMP COMM- 112/2023	SAANCHIT TRANSPORT SERVICE PVT. LTD. ANR. V/S TATA MOKTORS FINANCE LTD. OTHERS	REETA	07.06.2023	ON LINE
			OMP(I)CO MM- 499/2023	AAKASH EDUCATION SERVICE LTD. V/S MR. DEVENDRA SINGH CHANDRAWAT	VIDUR SIKKA	07.06.2023	ON LINE
			EX. COMM- 331/2023	M/S GANGA PARSHAD SINGAL V/S DELHI URBAN SHELTER IMPROVEMENT BOARD.	SATYAJIT KUMAR	07.06.2023	ON LINE

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			CS COMM- 934/2023	UMESH TYAGI V/S MCD	SAKHHIL RANA	08.06.2023	ON LINE
			EX. COMM- 332/2023	VIKAS VERMA V/S MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	08.06.2023	ON LINE
			OMP (I) COMM- 503/2023	DCB BANK LTD. V/S MR. SHAKEEL AHAMAD 8282	ANISH BHOLA	09.06.2023	ON LINE
			OMP(I)CO MM- 504/2023	DCB BANK LTD. V/S MR. SHAKEEL AHAMAD 8283	ANISH BHOLA	09.06.2023	ON LINE
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMMERCIAL )-06, CENTRAL	Central	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	NIL				
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	Central	NIL				
10	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	CS (COMM)/4 27/2023	CANARA BANK Vs PRADEEP KUMAR	SANJAY AGGARWAL(P),	01-06-2023	16-03-2023
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS/COMM /448/2023	ASHISH GHAI VS. UNITY BANK	ASHOK KUMAR	06.06.2023	04.05.2023
			CS/COMM /449/2023	SANJYAY KHANDELWAL VS. RAJWANT KAUR	ABHISHEK TYAGI	06.06.2023	04.03.2023

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			CS/COMM /450/2023	CANARA BANK VS. NARESH KUMAR	SANJEEV KR PANDEY	07.06.2023	08.05.2023
			CS/COMM /451/2023	CAMPUS ACTIVEWEAR VS. SUSHIL KR GUPTA	ZEESHAN HASHMI	07.06.2024	12.04.2023
			CS/COMM /452/2023	ARUSH KUMAR MALHOTRA VS.GUDDU KR	VIJAY KR WADHWA	07.06.2025	03.03.2023
			CS/COMM /453/2023	CANARA BANK VS. SHRI KANT GAUR	SANJAY AGGARWAL	07.06.2026	08.05.2023
			CS/COMM /454/2023	SANJAY AGGARWAL VS. RIYA VOHRA	SUSHIL KUMAR	07.06.2027	06.04.2023
			CS/COMM /455/2023	BARINDER KAUR VS. KHUSHI VERMA	HARSHBIR SINGH	07.06.2028	02.03.2023
12	<b>SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03</b>	<b>West</b>	CS (COMM)/4 25/2023	MAYARA ALUMINIUM FORMWORK PVT LTD Vs SUNCITY PROJECT PVT LTD	Utkarsh Gupta(P),	01-06-2023	31.03.2023
			CS (COMM)/4 26/2023	MAYARA ALUMINIUM FORMWORK PVT LTD Vs SK INTEGRATED AND CONSULTANTS	Utkarsh Gupta(P),	01-06-2023	31.03.2023
13	<b>SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01</b>	<b>NEW DELHI</b>	CS (COMM.)/3 34/2023	SHRI BALRAJ RUPANI Vs CENTRAL SECRETARIAT SERVICES OFFICERS SOCIETY	VIJAY ZAVERI	01.06.2023	10.05.2023
			CS (COMM.)/3 38/2023	M/S FORBES AND COMPANY LIMITED Vs M/S BHAVYA TOOLING SOLUTIONS	RAHUL SAXENA	01.06.2023	24.05.2023
			CS (COMM.)/3 39/2023	THE SUPREME INDUSTRIES LIMITED. Vs M/S ALFA ENTERPRISES	ANUBHAV MEHROTRA	03.06.2023	27.05.2023

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			CS (COMM.)/3 43/2023	PUMA SE Vs ASHOK KUMAR	SHASHI PRATAP OJHA	05.06.2023	02.06.2023
			OMP (COMM.)/ 85/2023	NATIONAL SEEDS CORPORATION LTD Vs UTTAM RICE AND SEEDS PVT LTD	YASHVARDHAN	06.06.2023	01.06.2023
			CS (COMM.)/3 50/2023	M/S ZAK GLOBAL SERVICES PVT. LTD. TH. ARINDAM SAHA Vs M/S NUFUTURE DIGITAL INDIA	AKSHAY AGARWAL	07.06.2023	24.05.2023
			CS (COMM.)/3 51/2023	PUNJAB NATIONAL BANK Vs ASHOK KUMAR	INDRA NARAYAN	07.06.2023	01.06.2023
			CS (COMM.)/3 52/2023	KRISHNA DEVI Vs SBICAP TRUSTEE COMPANY LTD	VIPIN SINGH	07.06.2023	02.06.2023
			CS (COMM.)/3 53/2023	M/S GYPSTAR INDIA PRIVATE LIMITED Vs M/S SHUNT GLOBAL MICRON LLP	SHAILEN BHATIA	07.06.2023	06.06.2023
			CS (COMM.)/3 57/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MRS. NAZIA MANZOOR	PRADEEP KUMAR JHA	08.06.2023	29.05.2023
			CS (COMM.)/3 58/2023	HERO INVESTCORP PVT LTD Vs ASHOK KUMAR JOHN DOE	ANIL KUMAR SAHU	08.06.2023	06.06.2023
			CS (COMM.)/3 59/2023	HERO INVESTCORP PVT LTD Vs ASHOK KUMAR JOHN DOE	ANIL KUMAR SAHU	08.06.2023	06.06.2023
			CS (COMM.)/3 60/2023	MS LHS INFRA BANKE PVT LTD Vs MS NKG INFRASTRUCTUR E LTD	BIHARI SHARMA	09.06.2023	22.05.2023
			CS (COMM.)/3 61/2023	TRUE LINKS FINANCE LTD Vs RAVINDER KUMAR	SNEH LATA	09.06.2023	05.06.2023

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14	SH. SANJEEV AGGARWAL, DISTRICT (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM)/3 35/2023	M/S ASCOT ESTATES PRIVATE LIMITED Vs M/S BON VIVANT LIFESTYLE PRIVATE LIMITED	ATUL AGARWAL(P),	01-06-2023	31.05.2023
			CS (COMM)/3 36/2023	M/S FORBES AND COMPANY LIMITED Vs M/S STAREX TOOLING SOLUTIONS	RAHUL SAXENA	02-06-2023	01.06.2023
			CS (COMM)/3 37/2023	SANJAY VERMA Vs DEVENDRA SINGH	RAJESHWAR SINGH(P),	02-06-2023	01.06.2023
			CS (COMM)/3 40/2023	AXIS BANK LTD Vs PANKAJ KUMAR	DHARAM DEV(P),	05-06-2023	31.05.2023
			CS (COMM)/3 41/2023	BANK OF INDIA Vs DEEPIKA	KANISH AERY(P),	05-06-2023	29.05.2023
			CS (COMM)/3 42/2023	BANK OF INDIA Vs RAVI AND KHATUJI PHARMACY	KANISH AERY(P),	05-06-2023	30.05.2023
			CS (COMM)/3 46/2023	PUMA SE Vs ZIAUR REHMAN	Shashi Pratap Ojha(P),	07-06-2023	01.06.2023
			CS (COMM)/3 47/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs HARI OM UDYOG AND ORS	ABHI MANYU GARG(P),	07-06-2023	01.06.2023
			CS (COMM)/3 48/2023	STATE BANK OF INDIA Vs AJAY KUMAR	ADAITA KR ROUT(P),	07-06-2023	01.06.2023
			CS (COMM)/3 49/2023	PUMA SE Vs ASHOK KUMAR	Shashi Pratap Ojha(P),	07-06-2023	01.06.2023
CS (COMM)/3 54/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs VIVEK RAJOLA	PRADEEP KUMAR JHA(P),	08-06-2023	02.06.2023			



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15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM)/3 45/2023	AXIS BANK LTD Vs AJAY PASWAN AND ANR	DHARAM DEV(P),	05-06-2023	09-05-2023
			CS (COMM)/3 44/2023	BANK OF INDIA Vs HARPREET SINGH	KANISH AERY(P),	05-06-2023	18-04-2023
			CS (COMM)/3 55/2023	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs PUNEET KAUSHIK AND ANR	PRADEEP KUMAR JHA(P),	08-06-2023	29-05-2023
			CS (COMM)/3 56/2023	PUNJAB NATIONAL BANK Vs SATVIR SINGH AND ORS	SANJAY KUMAR(P),	08-06-2023	29-05-2023
			CS (COMM)/3 62/2023	M/S COMPLETE DEWATERING SYSTEM PVT LTD Vs M/S S N ENVIRO TECH PVT LTD	MOHD. TAIYAB KHAN(P),	09-06-2023	03-06-2023
			CS (COMM)/3 63/2023	KEWAL SINGH CHHATWAL Vs BANK OF BARODA	HARVIND KUMAR(P),	09-06-2023	25-01-2023
16	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL				
18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL				

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21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH- EAST	CS (COMM)/5 65/2023	SHRI RAHUL BHARDWAJ Vs M/S VARUNA WAREHOUSING PRIVATE LTD	SH. P.K RAWAL	08-06-2023	07-06-2023
			CS (COMM)/5 64/2023	M/S DEE JAY INTERNATIONAL THROUGH ITS PROP SH RISHI MEHRA Vs M/S COSMIC APPAREL AND KNYTWEAR	SHIVA NAND SHARMA(P),	08-06-2023	07-06-2023
			CS (COMM)/5 63/2023	MERLIN BRANDS PVT LTD Vs NEW MODERN BAZAAR DEPARTMENTAL STORES PVT LTD	SHUBHAM(P),	08-06-2023	07-06-2023
			CS (COMM)/5 51/2023	KIRORI MAL PREM CHAND PVT LTD Vs STYLEPORT FASHION PVT LTD	TUSHAR AGARWAL(P),	06-06-2023	05-06-2023
			CS (COMM)/5 62/2023	SHOP INTERIOR LLP Vs M/S PRECIOUS FURNITURE AND ORS	Mukesh kumar(P),	08-06-2023	07-06-2023
			CS (COMM)/5 49/2023	ANU NAGPAL AND ORS Vs SKANDHANSHI RETAIL PVT LTD	Ms. GAGANPREET CHAWLA(P),	06-06-2023	05-06-2023
			CS (COMM)/5 50/2023	BHARAT BHUSHAN Vs M/S GHIBS FACILITY AND ALLIED SERVICES PVT LTD	MD. IDRISH	06-06-2023	05-06-2023
			CS (COMM)/5 38/2023	MS ARYAV GREEN ENERGY PVT LTD Vs MS JACKSON ENGINEERS LIMITED (THROUGH ITS DIRECTOR/SECRETARY)	NIRAJ KUMAR MISHRA(P),	03-06-2023	02-06-2023
			CS (COMM)/5 36/2023	PUNJAB NATIONAL BANK Vs JITENDER GARG (Sole Prop of M/s JK Agencies)	Indra Narain(P),	02-06-2023	01-06-2023
			CS (COMM)/5 35/2023	UNION BANK OF INDIA Vs SANJAY GUPTA (PROP OF KALKA TRADING COMPANY)	Sunil Choudhary(P),	02-06-2023	01-06-2023
			CS (COMM)/5 61/2023	VASHNV LACENE CRAFT Vs VASTRANI EXPORT PRIVATE LTD	NEERAJ KUMAR SINHA(P),	08-06-2023	07-06-2023

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			CS (COMM)/554/2023	PASUPATI SALES AND SERVICES PVT LTD Vs GB EQUIPMENTS SYSTEM LTD	KUNAL RAWAT(P),	07-06-2023	06-06-2023
			CS (COMM)/560/2023	THE JAMMU AND KASHMIR BANK LTD Vs M/S FELCON HOISERY AND ORS THOUGH ITS PROP. MEMBERS	AMIT GUPTA(P),	08-06-2023	07-06-2023
			CS (COMM)/583/2023	MR SURINDER PAL SINGH Vs SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED	Jahanvi Worah(P),	08-06-2023	07-06-2023
			CS (COMM)/586/2023	ANIS AHMED Vs SAMSUNG DATA SYSTEMS INDIA PRIVATE LIMITED	Shahzeb Ahmed(P),	09-06-2023	08-06-2023
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/552/2023	STATE BANK OF INDIA Vs LAXMI DEVI	Rohit Kumar	06-06-2023	01-06-2023
			CS (COMM)/555/2023	M/S SUDHIRAC POWER LTD Vs M/S GVPR ENGINEERING LIMITED	DAVID(P),	07-06-2023	25-04-2023
			CS (COMM)/556/2023	GREENZ GARDEN SHOP Vs VALSONS TADELLOS	PRACHI VASHISHT	08-06-2023	31-05-2023
			CS (COMM)/567/2023	M/S RR FLUID ENGINEERING PRIVATE LTD Vs M/S RDEVIS ENGINEERS PRIVATE LIMITED	Keshri Kumar	08-06-2023	23-05-2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	Misc DJ/1158/2023	STATE BANK OF INDIA Vs DHARMENDRA SHARMA	VARUN CHANDIOK(P),	06-06-2023	01/27/22
			CS (COMM)/529/2023	JAGRAN PRAKASHAN LTD Vs INTERGRAL UNIVERSITY	JEEVESH MEHTA(P),	01-06-2023	05/30/23
			CS (COMM)/528/2023	JAGRAN PRAKASHAN LTD Vs NOIDA INTERNATIONAL UNIVERSITY	JEEVESH MEHTA(P),	01-06-2023	05/30/23

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			CS (COMM)/533/2023	UNION BANK OF INDIA Vs ASHISH BHATIA PROP M/S BHATIA TRADERS	Sunil Choudhary(P),	02-06-2023	08/02/2023 & 29/05/2023
			CS (COMM)/534/2023	IFFAT PARVEEN PROP FIX AND FINE SERVICES THROUGH SPA Vs THAPAR BUILDERS PVT LTD	MOHD. SHADAN(P),	02-06-2023	05/17/23
			CS (COMM)/540/2023	M/S PROFFER IT CONSULTANCY PVT LTD Vs M/S SHREE JI ENTERPRISES	MANEESH GUMBER(P),	03-06-2023	05/30/23
			EXECUTION (COMM)/311/2023	TATA MOTORS FINANCE LTD Vs KLD CREATION INFRASTRUCTURE PVT LTD	MANOJ KUMAR(P),	03-06-2023	04/29/23
			CS (COMM)/543/2023	STATE BANK OF INDIA Vs RAM KUMAR CHADHA PROPRIETOR OF M/S KARISHMA ENTERPRISES	ARVIND GUPTA(P),	05-06-2023	05/29/23
			EXECUTION (COMM)/316/2023	PAWANJIT SINGH BAWA Vs AIMS SANYA DEVELOPERS PVT LTD	JYOTI SHARMA(P),	05-06-2023	12/20/22
			CS (COMM)/542/2023	STATE BANK OF INDIA Vs M/S ACCESS INFRACON PVT LTD	VARUN CHANDIOK(P),	05-06-2023	06/02/23
			CS (COMM)/553/2023	ACL MOBILE PRIVATE LTD Vs CASA2STAYS PVT LTD	MOHAN SINGH(P),	06-06-2023	05/06/2023 & 06/06/2023
			CS (COMM)/582/2023	AKILA TRADING PVT LTD Vs SUNIL KUMAR	NITISH CHAUDHARY(P),	08-06-2023	06/05/23
			CS (COMM)/569/2023	M/S AIR CONTROL ENGINEERS Vs M/S TECHNOVEL AIRCON	NASIR ALAM(P),	08-06-2023	09/01/22
			CS (COMM)/579/2023	STATE BANK OF INDIA Vs JAIRAM VERMA	GAURAV(P),	08-06-2023	06/06/23

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/5 30/2023	SH KAMAL KISHOR GAUTAM Vs SUNWORLD RESIDENCY PRIVATE LIMITED	RAMESH CHAND(P),	02-06-2023	16-05-2023
			CS (COMM)/5 37/2023	MOHD ASIF Vs SUNIL KUMAR PANDAY	MOHD. AZEEM(P),	03-06-2023	24-05-2023
			CS (COMM)/5 68/2023	HETTICH INDIA PVT LTD Vs SYNERGY ASSOCIATES	RUPAM KUMARI(P),	08-06-2023	05-06-2023
			CS (COMM)/5 84/2023	RCPL LOGISTICS PVT LTD Vs ACCORD FURNISHINGS PVT LTD	GAURAV PURI(P),	09-06-2023	05-06-2023
			CS (COMM)/5 93/2023	M/S QUASAR MEDIA PVT LTD (COUNTER CLAIM) Vs M/S Y- AXIS SOLUTIONS PVT LTD	NTTISH CHAUDHARY(P),	08-06-2023	07-06-2023
			CS (COMM)/5 94/2023	MP ENTERPRISES AND ORS (COUNTER CLAIM) Vs SHILPI TECHNOCRATS LLP	SHARPREET SINGH SUPPAL(P),	09-06-2023	23-12-2020
			EXECUTION N (COMM)/3 07/2023	NAVODAYA VIDYALAYA SAMITI Vs NBCC INDIA LIMITED	DR. PURAN CHAND	03-06-2023	20-04-2023
			EXECUTION N (COMM)/3 08/2023	NAVODAYA VIDYALAYA SAMITI Vs NBCC INDIA LIMITED	DR. PURAN CHAND	03-06-2023	20-04-2023
			EXECUTION N (COMM)/3 09/2023	NAVODAYA VIDYALAYA SAMITI Vs NBCC INDIA LIMITED	DR. PURAN CHAND	03-06-2023	20-04-2023
			EXECUTION N (COMM)/3 10/2023	NAVODAYA VIDYALAYA SAMITI Vs NBCC INDIA LIMITED	DR. PURAN CHAND	03-06-2023	20-04-2023
			OMP (I) (COMM)/5 2/2023	ANIL KUMAR GROVER Vs M/S RELIANCE JIO INFOCOMM LTD	MUDIT GUPTA(P),	02-06-2023	22-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
25	MS. NIRA BHATIA		CS (COMM)/4 08/2023	PUNJAB NATIONAL BANK Vs M/S SUJIT ENGINEERING WORKS	ATUL GUPTA	29.04.2023	12.04.2023
			CS (COMM)/4 09/2023	RAJYESH KUMAR PATNI Vs WALNUT PICTURES AND ORS	VISHAL MAAN	29.04.2023	27.04.2023
26	SH. RAJESH KUMAR SINGH		CS(COMM) 557/23	M/S ATHELESIS EOK & ANR.	BHARAT SAREEN	08.06.2023	13.04.2023
27	SH. SANJAY SHARMA- I	EAST	213/2023	BANK OF BARODA VS. SANGEETA GUPTA	UMESH JOSHI	02-06-2023	26-05-2023
			215/2023	STATE BANK OF INDIA VS. TABASSUL HUSSAIN	SHALINI UPADHYAY	03-06-2023	02-06-2023
			217/2023	CANARA BANK VS. SH. SUMIT SAURABH	KRISHAN KUMAR	06-06-2023	18-05-2023
			222/2023	PUNJAB NATIONAL BANK VS. AKHIL JAIN		20-06-2023	08-06-2023
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	MISC DJ- 195/2023	SMT. VARISHA VS MOHD. ALEEM RAJA	Y.S PANWAR	01.06.2023	COURT FEES NOT FILED
			MISC DJ- 196/2023	YUSUF VS ASLAM & 1 OTHERS	PRADEEP CHAUHAN	01.06.2023	COURT FEES NOT FILED
			CS(COMM) -53/2023	AXIS BANK LTD. VS MR. SUSHIL KUMAR SHARMA	ANUPAM SINGH	01.06.2023	COURT FEES FILED OFFLINE ON 17.05.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS(COMM)-54/2023	AKHIL KUMAR GARG VS ASHA GUPTA	PARDEEP BANSAL	01.06.2023	COURT FEES FILED OFFLINE ON 09.05.2023
			CS-151/2023	SUNITA AND ORS VS LAKHPAT SINGH AND ORS	SHEKHAR AGGARWAL	02.06.2023	COURT FEES NOT FILED
			CS(COMM)-55/2023	M/S JBSS ENGINEERING WORKS VS. M/S REVA ENGINEERING ENTERPRISES	SAGAR MISHRA	02.06.2023	COURT FEES FILED OFFLINE ON 30.05.2023
			CS(COMM)-56/2023	PUNJAB NATIONAL BANK VS WESTERN COLLECTION	NAMARATA RANI	02.06.2023	COURT FEES FILED OFFLINE ON 24.03.2023
			EX(COMM)-83/2023	HDB FINANCIAL SERVICES LTD VS. SUDHIR CHAUDHARY	DEEPANKUR SONDHI	03.06.2023	COURT FEES NOT FILED
			EX(COMM)-84/2023	GAURAV TAYAL VS M/S ASHLY INDUSTRIES	ANUJ KUMAR	03.06.2023	COURT FEES NOT FILED
			EX(COMM)-85/2023	SBI CARDS AND PAYMENT SERVICES LIMITED VS RUBAL SAINI	WASIQR RAHMAN KHAN	06.06.2023	COURT FEES NOT FILED
			CS(COMM)-58/2023	SHIV SHAKTI PRODUCTS LIMITED VS THE NEW INDIA ASSURNACE CO. LTD.	ARTI MS	07.06.2023	COURT FEES FILED OFFLINE ON 31.05.2023
			CS(COMM)-59/2023	HARSHAD GUPTA VS GREEN WAVES ENVIRONMENTAL SOLUTIONS AND ORS	ANKUR KUMAR STRIPATHI	07.06.2023	COURT FEES FILED OFFLINE ON 25.05.2023
			CS(COMM)-60/2023	BANK OF BARODA VS M/S SHIVANI GARMENTS	RAJNISH KUMAR BANYAL	08.06.2023	COURT FEES FILED OFFLINE ON 13.04.2023
			CS(COMM)-61/2023	BANK OF BARODA VS SHRAVAN KUMAR	UMESH JOSHI	08.06.2023	COURT FEES FILED ONLINE ON 04.06.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			EX(COMM)-86/2023	BANSAL CREDITS LTD VS SUDHA AND ANR & 2 OTHERS	RISHABH GULATI	08.06.2023	COURT FEES NOT FILED
30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDAR	CS (COMM)/294/2023	BANK OF BARODA Vs M/S SHYAMBANYAL ENTERPRISES	RAJNISH KUMAR	01-06-2023	13.04.2023
			CS (COMM)/295/2023	KAILA DEVTA STONE IMPEX Vs M/S APV REALTY LTD	ANUBHAV MEHROTRA(P),	01-06-2023	23.04.2023
			CS (COMM)/298/2023	M/S BUTTERFLY Vs SARAOGI SUPER SALES PVT LTD	MANISH JAIN(P),	03-06-2023	08.05.2023
			CS (COMM)/299/2023	BANK OF BARODA THROUGH MRGHANSHYAM VERMA Vs MRUDIT VARMANI PROP M/S GADGET	Kamal Singh(P),	03-06-2023	12.04.2023
			CS (COMM)/310/2023	STATE BANK OF INDIA Vs VANDANA DWIVEDI	SURESH KUMAR(P),	08-06-2023	23.03.2023
			CS (COMM)/311/2023	M/S PATILPUTRA STRUCTURAL WORKS THROUGH ITS OWNER CUM MANAGING DIRECTOR Vs M/S	PRABHAT SINGH RANA(P),	08-06-2023	31.05.2023
31	MS. SUKHVINDER KAUR, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDAR	CS (COMM)/301/2023	PREM CHAND Vs MANAGER DIRECTOR AUTHORIZED REPRESENTATIVE	RAJESH KUMAR PANDEY(P),	03-06-2023	05.04.2023
			CS (COMM)/300/2023	VLK ASSOCIATES PVT LTD Vs YOG RAJ GUPTA	MANISH KUMAR(P),	03-06-2023	24.05.2023
			CS (COMM)/296/2023	BANK OF BARODA Vs M/S ANKBANYAL PHARMA	RAJNISH KUMAR	01-06-2023	08.05.2023
			CS (COMM)/313/2023	MANISH MUNDHRA Vs DHARMENDRA RAWAT	ATUL KUMAR JAIN(P),	09-06-2023	31.05.2023



No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS (COMM)/308/2023	PANKAJ SACHDEVA Vs SANJAY GOYAL	SUBHASH CHANDRA LOCHAKIA(P),	07-06-2023	02.06.2023
			CS (COMM)/312/2023	STATE BANK OF INDIA Vs TANVEER AGGARWAL	Ankur Aggarwal(P),	09-06-2023	06.06.2023
32	SH. SURENDER RATHI	S.Shahdara	CS (COMM)/314/2023	VIKAS SADH MANGESH BHAI Vs	Vikas Kumar Bhatia(P),	09-06-2023	05-06-2023
			CS (COMM)/307/2023	ICICI BANK LTD Vs RICHIA DIXIT	SHAIENDRA BABBAR(P),	06-06-2023	01-06-2023
			CS (COMM)/315/2023	VIJAY KUMAR GUPTA Vs SMT RUCHI	NEELAM KUMARI MALIK(P),	09-06-2023	05-06-2023
			CS (COMM)/297/2023	M/S ROYALS FASHION THROUGH ITS PROPRIETOR RATTAN CHAMIRA Vs M/S SAGAR JOSHI	SANDEEP SINGH(P),	01-06-2023	25-05-2023
			CS (COMM)/306/2023	NARENDER KUMAR SHARMA Vs THE VICE CHANCELLOR	SATYA SHARMA(P),	06-06-2023	29-06-2023
			EX/147/2023	M/S DIVYA ENTERPRISES Vs TRIAKSH CABLES PRIVATE LIMITED	RANJIT SINGH JUNEJA(P),	06-06-2023	25-05-2023
			CS (COMM)/309/2023	M/S SHRI BALAJI ENTERPRISES Vs M/S METRO INTERIO PVT LTD	DALVINDER SINGH(P),	08-06-2023	05-06-2023
33	SH. REETESH SINGH	Shahdara	NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS COMM/446/23	PUMA SE ASHOK KUMAR Vs	GAUTAM BHASIN	01-06-2023	29-05-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS COMM/44 7/23	RAKESH SHARMA VS YELLOW GINGER HOSPITALITY	SHARAD MALHOTRA	01-06-2023	26-05-2023
			CS COMM/44 8/23	NITESH PODDAR VS RAKESH KR. GOSWAMI	SHRAY KAUSHAL	01-06-2023	30-05-2023
			CS COMM/45 2/23	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	03-06-2023	01-06-2023
			CS COMM/45 3/23	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	03-06-2023	01-06-2023
			CS COMM/45 /23	RAJ KUMAR GOYAL VS B HUSHAN DEALMARK P LTD.	SANJAY GUPTA	03-06-2023	16-01-2019
			CS COMM/45 5/23	ASHOK KUMAR JAIN VS DELHI FOIL	SUNIL KUMAR	03-06-2023	16-01-2023
			CS COMM/45 8/23	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	06-06-2023	03-06-2023
			CS COMM/46 7/23	SUNTECH INFRA SOLUTION P. LTD VS HINDUSTAN CONSTRUCTION LTD.	PRATEEK ARORA	08-06-2023	05-06-2023
35	SH.VINOD YADAV		CS/COMM /442/2023	SAMSONITE IP HOLDINGS VS ASHOK KR.	NOT MENTIONED	01.06.23	29.05.2023
			CS/COMM /450/2023	MADHU GUPTA VS. M/S GULAB	DHARMENDRA YADAV	26.05.23	02.06.23
			CS/COMM /454/2023	M/S WONDER CHEMICALS & COATINGS LTD. VS M/S TULIP MEDICAM	MANOJ KR. AHUJA	30.05.23	03.06.23

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS/COMM /457/2023	RUSHIL GARG VS REVELATION UNIQUE RETAIL & MARKETING	ANKIT MIGLANI	26.05.23	05.06.23
			CS/COMM /456/2023	GR GATEWAY LABELS (P) LTD. VS R.P PACKAGING	VIVEK SHOKEEN	01.06.23	05.06.23
			CS/COMM /459/2023	AASHIMA IMPEX (P) LTD. VS LAMBORIA WOOD CRAFT	VIJENDER KR.	22.02.23	06.06.23
			CS/COMM /460/2023	M/S WONDER CHEMICALS & COATINGS LTD. VS M/S SINDHU ENTERPRISES & ORS.	MANOJ KR.	22.03.23	06.06.23
			CS/COMM /464/2023	SUNTECH INFRA SOLUTION (P) LTD. VS PATEL ENGINEERING (P) LTD.	ANURAG SINGH	05.06.23	07.06.23
			CS/COMM /461/2023	UCO BANK VS M/ GULIYA SPORTS & ANR.	S.S CHAUHAN	24.05.23	07.06.23
			CS/COMM /463/2023	GRJ DISTRIBUTOR & DEVELOPERS (P) LTD. VS PETROPUL INDIA LTD.	VISHNU ANAND	01.06.23	07.06.23
			CS/COMM /466/2023	JAI PRAKASH SEOMAL VS VELDI RAVI RAJ	R.K BURMAN	07.06.23	08.06.23
			CS/COMM /465/2023	M/S RADHA KISHAN GOBIND RAM LTD. VS. YASH GUPTA	AMIT JOSHI	07.06.23	08.06.23
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH- WEST	CS COMM 275/2023	SUMAN DUA VS AEROCITY DWARKA	VINEET JINDAL	01.06.2023	15.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
			CS COMM/274/2023	M/S PRIYANSHI VS M/S GAUR ENTERPRISES	VIVEK KATARIA	01.06.2023	26.05.2023
			CS COMM/273/2023	M/S SING SMILE VS M/S DEV KUMAR ENTERPRISES	VIVEK KATARIA	01.06.2023	26.05.2023
			CS COMM/279/2023	M/S RITE MARKETING VS M/S BAJRANG ENTERPRISES	OMESH KUMAR	02.06.2023	20.03.2023
			CS COMM/285/2023	BANK OF BARODA VS BALI	S.K. CHAUDHARY	06.06.2023	02.06.2023
			CS COMM/287/2023	BANK OF BARODA VS KAMLESH KUMAR	S.K. CHAUDHARY	06.06.2023	02.06.2023
			CS COMM/286/2023	BANK OF BARODA VS M/S BRACKISH AQUA	S.K. CHAUDHARY	06.06.2023	02.06.2023
			CS COMM/292/2023	AXIS BANK VS NARENDRA KUMAR	ANUPAM SINGH	08.06.2023	17.05.2023
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	CS (COMM)/301/2023	SH PRATEEK AGARWAL Vs SH SIDDHARTH GUPTA	Ms. NIKITA GUPTA	09-06-2023	11-05-2023
			CS (COMM)/297/2023	CANARA BANK Vs LALIT KUMAR AGARWAL	Sh. AMIT GUPTA	08-06-2023	06-06-2023
			CS (COMM)/299/2023	M/S ACME INDIA INDUSTRIES PVT LTD Vs RUDRA PRATAP SINGH AND ORS	Sh. VIPIN KUMAR CHAUDHARY	08-06-2023	19-05-2023
			CS (COMM)/300/2023	AGMECO FAUCETS PVT LTD Vs SH SIDDHARTH GUPTA	Sh. NIKITA GUPTA	08-06-2023	25-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (COMM)/2 84/2023	HARISH KUMAR Vs MUNICIPAL CORPORATION OF DELHI	Sh. ROBIN BHARDWAJ	06-06-2023	31.03.2023
			CS (COMM)/2 76/2023	M/S SHAMBHU TECHNOLOGY SERVICES PVT. LTD. THROUGH MR TUSHAR RAI SHARMA Vs M/S AXIS F. CORP.	Sh. Sunil kumar	01-06-2023	29-05-2023
			Ex (Comm.)/3 51/2023	M/S KOTAK MAHINDRA BANK LTD. Vs RAVINDER KUMAR	Sh. TANUJ AGRAWAL	08-06-2023	20-05-2023
39	SH. RAKESH SYAL, DISTRICT COMMERCIAL COURT- 03	SOUTH- WEST	CS (Comm.)27 7/2023	RAMINDER SINGH V/S RITE MARKETING SOLUTIONS	JASPREET SINGH	01.06.2023	24.05.2023
			CS (Comm.)27 8/2023	M/S RITE MARKETING SOLUTIONS V/S ISOLARTECH PVT LTD.	OMESH KUMAR	02.06.2023	20.03.2023
			CS (Comm.)28 0/2023	SRI NIWAS V/S ASHOK KUMAR	SPRAVEEN SURI	03.06.2023	24.05.2023
			CS (Comm.)28 1/2023	SANJAY KHURANA V/S DEEPAK NARANG	ASHISH KUMAR	06.06.2023	31.05.2023
			CS (Comm.)28 2/2023	FAQIR CHAND V/S M/S BHOOMI GEOTECH PVT LTD.	KRISHNA KUMAR SHARMA	06.06.2023	01.06.2023
			CS (Comm.)28 3/2023	M/S ARCHITECTURAL SOLUTION AND PRODUCTION V/S SANDEEP KUMAR JANGIR	RAHUL KUMAR	06.06.2023	23.05.2023
			CS (Comm.)28 8/2023	HARISH KUMAR V/S MCD	R&V LAW ASSOCIATES	06.06.2023	31.03.2023
			CS (Comm.)28 9/2023	HARISH KUMAR V/S MCD	R&V LAW ASSOCIATES	06.06.2023	31.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e- Payment of Court Fees
			CS (Comm.)29 0/2023	BANK OF BARODA V/S KARAMVIR	A.S. K CHAUDHARY	06.06.2023	02.06.2023
			CS (Comm.)29 1/2023	TANIKRITI INDUSTRIES PVT LTD. V/S INSPARAC TECHNOLOGIES PVT LTD.	ROHIT RATTU	07.06.2023	30.05.2023
			CS (Comm.)29 8/2023	UNION BANK OF INDIA V/S DABLU KUMAR PROP.	ROHIT KUMAR	08.06.2023	10.05.2023
<b>Total</b>					<b>231</b>		